

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 812
TO BE ANSWERED ON 29TH NOVEMBER, 2024**

SEATS FOR NEET UG/PG

812. SHRI PRADEEP PUROHIT:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the total number of seats for NEET UG/PG in Government and Private medical colleges;
- (b) whether any fixed fee structure applies in these colleges and if so, the details thereof;
- (c) whether the Government plans to introduce a uniform fee cap for NEET seats in private colleges and if so, the details thereof;
- (d) whether any relaxation in Foreign Medical Graduate Examination (FMGE) has been granted for foreign medical students affected by COVID-19 and if so, the details thereof;
- (e) whether any alternative options have been provided for foreign medical students who are unable to complete internships or exams due to COVID-19 disruptions and if so, the details thereof;
- (f) whether other institutions in India offer PG fellowship programmes for foreign and Indian medical graduates and if so, the details thereof along with the criteria for admission thereto, State/UT-wise; and
- (g) whether a six-month PG fellowship from a foreign institution is valid in India and if so, the details thereof along with the guidelines for its recognition?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(SMT. ANUPRIYA PATEL)**

- (a) As informed by the National Medical Commission (NMC), there are total number of 1,18,137 undergraduate medical seats, which include 60,422 seats in government medical colleges and 57,715 seats in private medical colleges. Further, there are 73,157 postgraduate seats available across various specialties.
- (b) and (c) Fee structures differ from State to State vis-a-vis Government / Private Medical Colleges as per the guidelines issued by concerned State Fee Regulatory Authorities.

(d) and (e) The Foreign Medical Graduate Examination (FMGE) is a licensure exam that Indian citizens and Overseas Citizens of India (OCI) must pass to practice medicine in India after earning a medical degree from a foreign institution. Further, the NMC vide public notices dated 09.05.2023, 07.12.2023, 07.06.2024 and 19.6.2024 has granted relaxations (including period of internship) and issued clarifications resolving the issues of FMGs reported to NMC due to Covid-19 pandemic/Ukraine-Russia war.

(f) and (g) National Board of Examination in Medical Sciences (NBEMS) offers various post graduate medical fellowship programmes for foreign and Indian medical graduates. Details of courses and criteria for admission thereto are published by NBEMS in information bulletin.
